

DIVISION BENCH
COURT - II

O-227

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/202(KB)2021
IA(I.B.C)/693(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	SARGA UDAIPUR HOTELS & RESORTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For Applicant

Mr. Rishav Banerjee, Adv.

Mr. Rajarshi Banerjee, Adv.

Mr. Abhishek Jain, Adv.] For Resolution Professional

ORDER

1. Learned Counsel for the parties present.

2. **IA(I.B.C)/693(KB)2024**

Since this matter was considerably heard by a Bench of different composition with the other Hon'ble Technical Member and the order sought to be recalled as of that Bench, we feel it appropriate to place the matter before the same Bench.

3. Post this matter before the Special Bench on **03.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**